

**GOVERNMENT OF INDIA
COMMERCE AND INDUSTRY
LOK SABHA**

UNSTARRED QUESTION NO:1605

ANSWERED ON:03.12.2012

EXPORT OF MARINE PRODUCTS

Reddy Shri Magunta Srinivasulu; Sukur Shri Jadhav Baliram

Will the Minister of COMMERCE AND INDUSTRY be pleased to state:

- (a) whether a large quantum of Indian marine products is being exported to European Union and China;
- (b) if so, the details thereof along with total quantity of marine products exported during each of the last three years and the current year;
- (c) whether several countries in the European Union have imposed/proposed to impose restrictions on the import of marine products from India and if so, the details thereof and the reasons therefor;
- (d) whether the Indian marine products export sector is likely to face some hindrances due to these restrictions and if so, the action being taken by the Government and the Marine Products Export Development Authority in this regard;
- (e) whether China has cleared all restrictions imposed on the import of marine products from India; and
- (f) if so, the details thereof along with the present status thereof?

Answer

THE MINISTER OF STATE IN THE MINISTRY OF COMMERCE AND INDUSTRY(DR. D. PURANDESWARI)

- (a) & (b) Yes, Madam. The total export of Marine Products from India for the last 3 years and export to European Union and China is given in Annexure -1. The item wise exports to European Union and China are given in Annex - 2 and Annex – 3 respectively.
- (c) No restriction has been imposed by European Union on the import on the Marine Products from India.
- (d) Not applicable.
- (e) & (f) China had not imposed restrictions specifically for imports from India. The People Republic of China has brought in new regulations with respect to seafood import from all countries including India. These are called AQSIQ Regulations. Under this all the consignments of fish and fishery products meant for export to China should accompany a Health Certificate from 01.06.2012 and therefore, overseas enterprises who desires to export seafood to China have to register with Chinese Authorities on or before 1st May 2013.